

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s Modern Syntex (India) Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Modern Syntex (India) Limited
2.	Date of incorporation of corporate debtor	12 th November' 1976
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L24302RJ1976PLC001780
5.	Address of the registered office and principal office (if any) of corporate debtor	A-4, Vijay Path, Tilak Nagar Jaipur Rj 302004 In
6.	Insolvency commencement date in respect of corporate debtor	28 th March' 2022
7.	Estimated date of closure of insolvency resolution process	24 th September' 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Partha Sarathy Sarkar IBBI/IPA-002/IP-N00239/2017-18/10690
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Office-1, 1 st Floor, Jalaram Krupa, Janmabhoomi Marg, Fort, Mumbai 400001. Email: sarkarpartho@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office-1, 1 st Floor, Jalaram Krupa, Janmabhoomi Marg, Fort, Mumbai 400001 Email: sarkarpartho@yahoo.com
11.	Last date for submission of claims	11 th April' 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Presently not known as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-None At Present-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: None at present.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Modern Syntex (India) Limited on 28th March' 2022.

The creditors of M/s Modern Syntex (India) Limited, are hereby called upon to submit their claims with proof on or before 11th April' 2022 to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Presently not known as per the information available with IRP] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of Interim Resolution Professional
Date and Place:

: Partha Sarathy Sarkar
: 29th March' 2022 at Nagpur